

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
LOK SABHA
UNSTARRED QUESTION NO. 4047
TO BE ANSWERED ON 12.08.2026**

DEVELOPMENT OF NEMOM (THIRUVANANTHAPURAM SOUTH) TERMINAL

4047. ADV. ADOOR PRAKASH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has reviewed the master plan for the development works of Nemom (Thiruvananthapuram South) Terminal Project in Kerala to expedite the pending phases without further delay;**
- (b) if so, the details thereof;**
- (c) the details of the sanctioned works completed under phase first of the project;**
- (d) whether the Government proposes to implement the second and third phases of the project together;**
- (e) if so, the details thereof along with the plan prepared and the status of approval; and**
- (f) whether immediate measures will be taken to develop this terminal as full-fledged and if so, the details thereof?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (f): The work of 'Nemom Coaching Terminal' has been sanctioned in April 2023 at a cost of Rs. 116.57 Cr. in accordance with Detailed Project Report (DPR) submitted by Southern Railway in November, 2019. It includes construction of 2 pit lines, 4 stabling lines, 4 platforms, service building & approach road.

The work of construction of 1 pit line, earthwork & blanketing work of stabling lines has been completed. The remaining works of pit line, stabling lines, platforms, station building, approach road etc. have been taken up.

Further, Detailed Project Report (DPR) for Phase-II of Nemom Coaching Terminal is under preparation.

The Coaching Terminals/Coaching Maintenance Depots are planned and executed based on anticipated passenger footfall, traffic trends, operational & maintenance requirements and requirements for further development.

Keralam:-

Railway Budget:-

Budget allocation in the recent years has increased significantly. Budget allocation for infrastructure projects and safety works, falling fully/partly in the State of Keralam is as under:-

Period	Outlay
2009-14	₹ 372 crore/year
2026-27	₹3,795 crore (more than 10 times)

Projects Sanctioned:-

As on 01.04.2026, 09 projects (03 new line and 06 doubling) of 302 km length, costing ₹11,650 crore falling fully/partly in Keralam are sanctioned. The summary is as under:-

Category	No. of projects	Total Length (in Km)	Length Commissioned upto March, 2026 (in Km)	Total Expenditure upto March, 2026 (₹ in Cr.)
New line	03	148	0	317
Doubling /multitracking	06	154	40	3,550
Total	09	302	40	3,867

Recently Completed Projects:-

Details of some of the recently completed projects falling fully/partly in the State of Keralam are as under:

S. No.	Project	Cost (₹ in Crores)
1	Dindigul - Palghat & Pollachi - Coimbatore gauge conversion (217 km)	1,360
2	Quilon- Tiruchendur gauge conversion (357 km)	1,122
3	Mulanturutti-Kuruppantara doubling (24 km)	303
4	Chenganur-Chingavanam doubling (27 km)	436
5	Ambalapuzha-Haripad doubling (18 km)	346
6	Kurruppanthara-Chingavanam doubling (27 km)	749

Ongoing Projects:-

Some of the projects falling fully/partly in the State of Keralam which have been taken up are as under:

S.No.	Project	Cost (₹ in Crores)
1	Angamali-Sabarimala new line (111 km)	3,801
2	Ernakulam-Kumbalam doubling (8 km)	808
3	Kumbalam - Thuravur doubling (16 km)	1,172
4	Trivandrum- Kanyakumari doubling (87 km)	4,494
5	Alappuzha-Ambalapuzha doubling (13 km)	324
6	Turavur - Mararikulam doubling (21 km)	451
7	Mararikulam-Alappuzha doubling (11 km)	221

Execution of important infrastructure projects falling fully/partly in the State of Keralam are held up due to delay in land acquisition. Status of land acquisition in the State of Keralam is as under:

Total Land required for Projects in Keralam	618 ha
Land Acquired	78 ha (13%)
Balance Land to be acquired	540 ha (87%)

Railway had deposited ₹1,976 crore for land acquisition to Government of Keralam. Support of the Government of Keralam is needed to expedite the

land acquisition. For instance, details of some major projects which are delayed due to land acquisition are as under:

SN	Name of the project	Total land required (in Ha)	Land acquired (in Ha)	Balance Land to be acquired (in Ha)
1.	Angamali - Sabarimala new line (111 km)	304	25	279
2.	Ernakulam – Kumbalam Patch doubling (8 km)	4	3	1
3.	Kumbalam–Turavur Patch doubling(16 km)	10	9	1
4.	Shoranur-Vallathol doubling (10 Km)	5	0	5

Road Over Bridges (ROBs)/Road Under Bridges (RUBs):

As on 01.06.2026, 145 Road Over Bridges/ Road Under Bridges (ROBs/RUBs) across railway tracks have been sanctioned at a cost of ₹ 4,786 Cr in the state of Keralam which are at various stages of planning and execution.

A total of 52 Nos. ROBs/RUBs are delayed on account of the State Govt. The details are as under:

SN	Reason	ROBs/RUBs (in No.)
1.	Delay in Land Acquisition by State Govt.	34
2.	Finalization of Alignment by State Govt.	13
3.	Agency yet to be fixed	5

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.

Railways have taken following measures to expedite the progress of ROB/RUB works:

- i. Joint survey with concerned State Govt./Road Owning Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.**
- ii. Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.**
- iii. Standardization of superstructure and substructure drawings for various combinations of span, skewness and width of road on the Railway portion has been done to avoid delays during the design approval. This has been issued in the form of a compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.**

Government of India is geared up to execute projects, however success depends upon the support of Government of Keralam.

Sanction of any railway project depends upon many parameters/factors which include the following:

- Anticipated traffic projections and remunerativeness of the proposed route**
- First and last mile connectivity provided by the project**
- Connection of missing links and providing additional route**
- Augmentation of congested/saturated lines**
- Demands raised by State Governments/Central Ministries/Public representatives**
- Railway's own operational requirements**
- Socio-economic considerations**
- Overall availability of funds**

Completion of Railway project/s depends on various factors which include the following:

- Land acquisition by State Government**
- Forest clearance**

- **Shifting of infringing utilities**
- **Statutory clearances from various authorities**
- **Geological and topographical conditions of area**
- **Law and order situation in the area of project site**
- **Number of working months in a year for particular project site etc.**

All these factors affect the completion time and cost of the project/s.

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